

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 08th September, 2015
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR D N PATIL, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 82/2015(CZ)	Purnima Datey Vs. Bhopal Municipal Corporation through its Commissioner, Bhopal & Ors.	Mr. Dharamvir Sharma, Adv.	
2.	Original Application No. 83/2015(CZ)	Kunj Bihari Pandey Vs. District Collector, District Panna	Mr. Ayush Bajpai, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in